

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 884
TO BE ANSWERED ON 29th November, 2024

MOVEMENT ON SRINAGAR-JAMMU NATIONAL HIGHWAY

884. SHRI AGA SYED RUHULLAH MEHDI:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the traffic on the highway is stopped multiple times at multiple places at every few kilometres for the army or paramilitary movement on the Srinagar-Jammu national highway;
- (b) if so, the details thereof;
- (c) whether it is also a fact that not only normal traffic but also the ambulances are also stopped by the security forces; and
- (d) if so, the details thereof along with the steps taken/proposed to be taken by the Government to stop this humiliating practice which also violates the human rights?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) & (b): As part of drill, regular movement of convoys takes place between Jammu and Srinagar for various operational as well as administrative reasons. The Indian Army follows detailed procedures for the movement of convoys with due emphasis on friendly move of the populace.

(c) & (d): Owing to security reasons and to thwart incidents like attack/ambush of convoy in past, Road Opening Parties are sent out prior to the movement of any Security Forces Convoy. Traffic is regulated, temporarily, particularly at points where laterals meet the NH 44 and at U Turns, during the movement of the Army/CAPF convoys.

Indian Army does not harass or stop any civil movement on the National Highway. The charter of civilian traffic regulation is of the State authorities/Jammu and Kashmir Police. Ambulances are always accorded priority for movement and they are not stopped anywhere by Security Forces.
